GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:5588 ANSWERED ON:28.04.2015 CONTRACT CASUAL LABOURERS IN PSUS Shekhawat Shri Gajendra Singh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the names of Public Sector Undertakings (PSIJs) under the Ministry, location-wise;
- (b) the number of contract/casual labourers appointed and the number of contract/casual labourers who were regularized therein during the last three years;
- (c) the jobs in which these contract-casual labourers were deputed;
- (d) the mechanism adopted to ensure payment of minimum wages to these workers and compliance of various labour laws by contractors and others; and
- (e) the action taken in case of complaints and violations made by contractors?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AH1R)

(a)to(e) Information is given for the Ministry of Chemicals & Fertilizers in respect of Department of Fertilizers, Department of Chemicals & Petrochemicals and Department of Pharmaceuticals separately in Annexure 1. Annexure II and Annexure 111 respectively.